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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.482/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd December 2017, 10.30 A.M

Name of the Company	ICICI Bank Limited-Vs-Eastern Gases Limited		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KULDEEP VERMA

INTERIM
RESOLUTION

Kuldeep Verma-
22/12/2017
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**ORDER**

Ld. IRP is present and filed the Progress Report dated 18/12/2017 along with the copy of the resolution which shows that CoC has approved the appointment of IRP as RP.

In view of the recommendation of the CoC, we hereby appoint Mr. Kuldeep Verma as RP.

In compliance of our Order Mr. S. K. Bhansali, Managing Director has attend the Court and submitted that he is ready to fully cooperate with the RP.

Keeping in view of the submissions of Mr. S. K. Bhansali, we direct him to fully cooperate the RP so that he can complete the resolution process in time bound manner.

List it on 31/01/2018.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)